

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

No.- L-1/153/2019/CERC

CORAM:

Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Date of Order: 20th May 2022

In the matter of:

Approval of “Detailed Procedure for calculations of specific metrics for Key Performance Indicators” under Regulation 32 of the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019

Order

Commission notified the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 (hereinafter referred as “RLDC Fees & Charges Regulations 2019”) on 05th April 2019, for the control period from 01st April 2019 to 31st March 2024.

2 Appendix-V of the RLDC Fees & Charges Regulations 2019 provides that POSOCO shall submit the detailed Procedure for calculation of specific metrics for the Key Performance Indicators for approval of the Commission.

3 NLDC vide its letter dated 5.07.2019 and 29.11.2019 submitted the “Detailed Procedure for calculations of specific metrics for the Key Performance Indicators”.

4. The Commission has examined the detailed procedure submitted by NLDC and after incorporating suitable changes hereby approves the “Detailed Procedure for calculations of specific metrics for Key Performance Indicators 20th May 2022” which is enclosed as Annexure to this order.

5. The Detailed Procedure for calculations of specific metrics for Key Performance Indicators 20th May 2022 shall be applicable for the control period 1.4.2019 to 31.3.2024.

Sd/	Sd/	Sd/	Sd/
(P. K. Singh) Member	(Arun Goyal) Member	(I. S. Jha) Member	(P. K. Pujari) Chairperson